HIGH COURT OF SIKKIM Record of Proceedings

I.A. No.01 of 2025 in MAC App./1/2025(Filing No.)

THE BRANCH MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY AND ANOTHER

APPLICANTS

VERSUS

MINA KUMARI PRADHAN AND OTHERS

RESPONDENTS

Date: 25.03.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Nirankush Dahal, Advocate.

For Respondents

R-1 to R-3

Mr. Dikcha Pradhan, Advocate on behalf of Ms. Lidya

Pradhan, Advocate.

ORDER

Registry reports that requisites have not been filed by Learned Counsel for the Applicants for issuance of Notice to Respondents No.4 and 5.

Requisites be filed within three days for issuance of Notice to Respondents No.4 and 5.

Ms. Dikcha Pradhan, Learned Counsel appearing on behalf of Learned Counsel for the Respondents No.1 to 3 verbally seeks time on grounds of ill health.

Not opposed.

Considered and ordered accordingly.

List on 25-04-2025.

Judge 25.03.2025